

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 3123 of 2019

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

05/24.06.2020: At the request of the learned counsel for the petitioners, list this case
after eight weeks.

Anu/

(ANANDA SEN, J.)